GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2993 ANSWERED ON:15.03.2013 AAM AADMI BIMA YOJANA Noor Mausam

Will the Minister of FINANCE be pleased to state:

- (a) the status of Aam Aadmi Bima Yojana in the country along with the number of families registered thereunder during each of the last three years and the current year;
- (b) whether the said Yojana has been properly implemented in the country.
- (c) if so, the details thereof, State/UT-wise along with the procedures laid down to apply for the said Yojana; and
- (d) if not, the steps taken/being taken by the Government in this regard?

Answer

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a): The Government has merged the erstwhile two social sector life insurance Schemes viz. Janashree Bima Yojana (JBY) and the Aam Aadmi Bima Yojana (AABY) into one scheme and renamed it as Aam Aadmi Bima Yojana (AABY) w.e.f. 01.01.2013. The Lives covered under erstwhile Janashree Bima Yojana (JBY) & Aam Admi Bima Yojana (AABY) in the country during each of the last three years and upto 31.12.2012 along with the lives covered under merged AABY as on 31.01.2013 is at Annexure A.
- (b) to (d): The AABY scheme is being implemented through Life Insurance Corporation of India (LIC) in almost all the States /UTs in the country. The State-wise coverage under AABY for the current year as on 31st January is at Annexure B.

As per the procedure laid down to apply for the AABY scheme, the Nodal Agency (Nodal Agency shall mean the Central Ministerial Department / State Government / Union Territory of India / registered NGO or any other institutionalized arrangement) shall identify the members to be covered and shall intimate the total number of lives to be covered under the scheme to the designated LIC Unit along with the member's share of premium. The Nodal Agency shall be the Master Policy Holder under the scheme and acts for & on behalf of the member. It shall furnish to LIC all the relevant particulars of the Members as are required in connection with the administration of the Scheme, such as particulars of New Members, Death of Insured Members and other particulars for verification of eligibility conditions under AABY.